

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (c). No Sir. However, near Ngopa about 50 kilometres north of Kwikul, which is 87 kilometres west of Champhai, stringers and lenses of coal about 4 to 5 centimetres thickness have been noted. They are not of any economic significance.

Representation sent by M.Ps to BCCL and ECL

5613. **SHRI A. K. ROY:** Will the Minister of ENERGY be pleased to state:

(a) what is the number of representation petitions, letters forwarded and sent by the M.Ps to the Bharat Coking Coal Ltd. and Nirma, Mugma zone of the Eastern Coal Fields Ltd. in the last three months and what is the action taken thereon; and Kathara zone of the Central Coal Fields Ltd.;

(b) whether it is a fact that the Government instruction of acknowledging the MPs letters and representations within three days and sending final replies by 21 days have been violated by above managements in all cases; and

(c) if so, the action to be taken on that?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) During January-March, 1978, CCL directly received only one letter from an M.P. in respect of Kathara zone. A reply is being issued. ECL did not receive any representation from any Member of Parliament direct during this period. The information about BCCL is being collected and will be laid on the Table of the House.

(b) and (c). All public undertakings have been advised to attend to communications from Members of Parliament promptly. Replies to such letters are generally sent within a reasonable period except where information is not readily available.

Reservation of Sports Posts in DESU

5614. **SHRI DURGA CHAND:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news item in the Nav Bharat Times dated 6th March, 1978 regarding incurring of expenditure to the extent of lakhs of rupees on the reserved quota for sportsmen in the DESU;

(b) whether some posts in the Delhi Electricity Supply Undertaking are reserved for those who have earned distinction in sports;

(c) if so, what is the number of persons in each category of posts and under each category of sports events who are at present working in the DESU;

(d) what is the performance of these persons in various sports events during the last three years;

(e) whether it is a fact that DESU had sent their sportsman employees in 1974 for training to the National Sports Training Institute, Patiala; and

(f) if so, whether their training is being utilised, if so, in what manner and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (f) Information is being collected and will be laid on the Table of the House.

दूरदर्शन के स्टाफ छांटिस्टों के बारे में तीसरे वेतन आयोग की सिफारिशों का कार्यान्वयन

5645. **की दयाराम शर्मा:** क्या मुझका और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दूरदर्शन के स्टाफ छांटिस्टों के बारे में तीसरे वेतन आयोग की सिफारिशों को क्रियान्वित करने में अनियमिततायें बरती गई हैं और यदि हाँ, तो इसकी विवेचना क्या की जा रही है और

(ख) क्या 170 रुपये पाने वाले व्यक्तियों को 650/- रुपये का वेतनमान दिया गया है, जब कि 325/- रुपये वेतन पाने वाले व्यक्तियों को 550/- रुपये का वेतनमान दिया गया है और इसके क्या कारण हैं और इस बारे में सरकार द्वारा क्या कार्यवाही की जा रही है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शाहबाणी) : (क) जी नहीं ।

(ख) दूरदर्शन में 170-335 रुपये के मुक्तमान वाले म्यूजिक कम्पोजर (जुनियर को) शाकाश्रवाणी के समतुल्य मुक्तमान के अनुरूप 550-900 रुपये का मुक्तमान दिया गया है ।

यह सही है कि दूरदर्शन में 325-560 रुपये के मुक्तमान वाले कैमरामैन ग्रेड-2 को 550-900 रुपये का मुक्तमान दिया गया है जो 325-575 रुपये का परिमोक्षित स्केल है ।

कुछ स्टाफ घाटिस्टों ने सरकार के ध्यान में कुछ असंगतियाँ लाई हैं जिन पर सरकार द्वारा गठित एक अन्तर्विभागीय समिति द्वारा विचार किया जा रहा है ।

नई दिल्ली स्थित खादी भवन द्वारा उधार पर ढाल का बेचा जाना

5617. श्री राम नरेश कुमरबहा : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नई दिल्ली स्थित खादी भवन उधार पर ढाल बेच रहा है ;

(ख) यदि हाँ, तो ऐसे उधार लेने वाले ग्राहकों का पूरा अ्यौर क्या है जिन पर पांच हजार रुपये से अधिक राशि बकाया

(ग) क्या खादी आयोग के नियमों के अन्तर्गत सरकार का विचार उधार पर ढाल बेचने के लिये उत्तरदायी अधिकारी के वेतन से उधार को समूची राशि वसूल करने का है ?

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती आशा मन्गी) : (क) जी, हाँ ।

(ख) जिन पर पांच हजार रुपये से अधिक राशि बकाया है ऐसे उधार पर लेने वाले ग्राहकों की संख्या 134 है ।

(ग) प्रश्न ही नहीं उठता । खादी आयोग भवन, नई दिल्ली के व्यवसाय के स्वरूप के अनुसार विभिन्न ग्राहकों को, विशेष रूप से ढाल व्यवसाय के लिए, उधार/साख पर वस्तुओं का संभरण करना सामान्य व्यापार प्रक्रिया है ।

Foreign Missionaries in Maharashtra

5618. SHRI R. K. MHALGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of nationality-wise registered foreign missionaries in the State of Maharashtra as on the 1st January, 1978;

(b) whether the number of the said foreign missionaries is on the increase as compared to previous two years; and

(c) if so, the increase therein?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) A statement showing the number, nationality-wise, of registered foreign missionaries in Maharashtra as on the 1st January, 1977 which is the latest date for which information is available, is attached.